

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4781
ANSWERED ON:23.04.2010
PATIENTS SAFETY COMMITTEES
Sugumar Shri K.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has set up Patients Safety Committees in Government hospitals to ensure safe treatment especially for the urban poor; and

(b) if so, the details thereof?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): Yes. In October, 2004 WHO launched a Patient Safety Programme in response to a World Health Assembly Resolution (2002) urging WHO and Member States to pay the closest possible attention to the problem of patient safety. A pledge to this effect was signed by the Ministry of Health and Family Welfare, Government of India in July, 2006. Govt. of India has taken up patient safety issues in the form of a Hospital Patient Safety Initiative, under which Patient Safety committees have been formed in three central government hospitals in Delhi namely, Dr. Ram Manohar Lohia Hospital, Safdarjung Hospital and Lady Hardinge Medical College & associated Hospitals. The Patient Safety committee is headed by Medical Superintendent or Additional Medical Superintendent. Beside, hospital experts, the members of committee also include representative of a Non Govt. Organization, one journalist and one patient or his/her attendant.

These hospitals conduct meetings of their patient safety committees to review the various patient safety related issues including adverse events reported and take corrective actions. Records of all meetings of patient safety committees are maintained.